

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar Judicial Srinagar)

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**NOTICE**

**Subject:- Modification to the roster for the week commencing  
6<sup>th</sup> of August, 2018.**

It is notified for the information of all the concerned that pursuant to the appointment of Smt. Sindhu Sharma and Sh. Rashid Ali Dar as Judges of the High Court of J&K, Hon'ble the Acting Chief Justice has been pleased to direct the following modifications to the roster applicable to Srinagar wing of the High Court for the current week i.e. the week commencing 6<sup>th</sup> of August, 2018.

1. A Division Bench comprising Hon'ble the Acting Chief Justice and Smt. Sindhu Sharma (Judge designate) is constituted for 7<sup>th</sup> of August, 2018 for full day and for 8<sup>th</sup> of August, 2018 for 1<sup>st</sup> half day to hear all the Division Bench matters.
2. A Division Bench comprising Hon'ble Mr Justice Ali Mohammad Magrey and Sh. Rashid Ali Dar (Judge designate) is constituted on 7<sup>th</sup> of August 2018 to hear the following matters:
- 1) All LPAs and Criminal Appeals for Admission, Orders and Hearing.
  - 2) Contempt matters.
  - 3) Judicial Service matters.
  - 4) Specially ordered matters.
  - 5) Writ Petitions directed to be listed before Division Bench.
  - 6) Part Heard and tied matters.
3. A Single Bench to be presided over by Smt. Sindhu Sharma (Judge designate) is constituted w.e.f. 8<sup>th</sup> to 10<sup>th</sup> of August, 2018 to hear all SWP matters upto the year 2014 and All OWP matters upto the year 2014, for Admission, Orders and Hearing during the 2<sup>nd</sup> half of the aforementioned days.

  
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4. A Single Bench to be presided over by Sh. Rashid Ali Dar (Judge designate) is constituted w.e.f. 8<sup>th</sup> to 10<sup>th</sup> of August to hear all Civil, Criminal and Arbitration matters for Admission, Orders and Hearing.
5. On 9<sup>th</sup> & 10<sup>th</sup> August 2018, the Division Bench comprising Hon'ble the Acting Chief Justice and Hon'ble Mr Justice Tashi Rabstan is reconstituted and instead of Hon'ble Mr Justice Tashi Rabstan Smt. Sindhu Sharma (Judge designate) is made Member of the said Bench to hear the cases listed before the Division Bench No.1 during the 1<sup>st</sup> half of the day.
6. The Single Bench matters listed before Hon'ble the Acting Chief Justice on 7<sup>th</sup> August, 2018 and those listed before the Single Bench presided over by Hon'ble Mr Justice Ali Mohammad Magrey on 7<sup>th</sup> of August, 2018, shall stand over with liberty to the counsel/parties to make request before the concerned Bench for early listing of urgent matters.
7. The Single Bench matters listed before the Bench presided over by Hon'ble Mr Justice Tashi Rabstan during the 2<sup>nd</sup> half of 9<sup>th</sup> & 10<sup>th</sup> of August, 2018 shall be taken up by the same Bench at 10.30 a.m.

By Order.

  
**Registrar Judicial**  
**Srinagar**